

1763

HIGH COURT OF DELHI AT NEW DELHI

642

36

No. CS /Gaz/P.F./Superannuation/2022

Dated: 01-12-2022

NOTIFICATION

Mr. Ramesh Kumar-I, Officer of Delhi Higher Judicial Service and presently posted as Principal District & Sessions Judge, North-East District, Karkardooma Courts, New Delhi, shall stand retired from Delhi Higher Judicial Service in the afternoon of 31<sup>st</sup> January, 2023 on attaining the age of superannuation of 60 years.

It is certified that no disciplinary/departmental proceedings under All India Service (Discipline & Appeal) Rules, 1969 is pending or contemplated against Mr. Ramesh Kumar-I.

BY ORDER OF THE COURT

(Ravinder Dudeja)  
Registrar General

6695-6703

Endst. No. \_\_\_\_\_/Gaz./P.F./Superannuation/2022

Dated: 01-12-2022

Copy forwarded for information and necessary action to: -

1. All the Principal District & Sessions Judges in Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge (HQs), Family Courts, Dwarka, New Delhi.
4. The Principal Secretary (Law, Justice & Leg. Affairs), Govt. of NCT of Delhi, Delhi Secretariat, New Delhi.
5. The Pay and Accounts Officer concerned.
6. Officer concerned.
7. Personal file of the officer concerned.
8. CR dossier of the officer concerned.
9. Guard file.

(Sanjeev Dobhal)  
Deputy Registrar (Gaz.-IA)

7050 15  
P. 2857 (1928)  
03/12/22

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.


No. F.5 (1)/2022/ 90926 - 960

Dated, Delhi the 05.12.22

Sub :- Notification regarding superannuation of Sh.-Ramesh Kumar-I, Officers of DHJS.

Copy forwarded for information and necessary action to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T.Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi..
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

  
(Kaveri Baweja)

District Judge (Commercial Court)-07  
Officer In-charge Judicial Branch ( Central )  
For Principal District & Sessions Judge(HQs),  
Delhi